

Information note to the Press (Press Release No. 64/2019)

For Immediate release


Telecom Regulatory Authority of India

Extension of last date to receive comments on Draft “The Telecommunication Mobile Number Portability Per Port Transaction Charge and Dipping Charge (Amendment) Regulations, 2019”

New Delhi, 23rd August, 2019- The Telecom Regulatory Authority of India (TRAI) had invited comments of stakeholders on Draft “Telecommunication Mobile Number Portability Per Port Transaction Charge and Dipping Charge (Amendment) Regulations, 2019” dated 16th August 2019. The last date for receiving written comments from the stakeholders was 23rd August 2019.

2. The stakeholders have sought extension of time for sending their comments on the draft regulations. In view of the same, it has been decided to extend the last date for submission of written comments upto 28th August 2019. No further requests for extension would be considered.

3. The comments may be sent, preferably in electronic form at **fa@traigov.in**. For any clarification/information, Sh. Amit Sharma, Advisor (Financial & Economic Analysis), TRAI, may be contacted at Telephone Number +91-11-23234367, Fax Number +91-11-23235249.


(S. K. Gupta)
23/8/2019
Secretary, TRAI